

State levies which were not refunded so far. This move will greatly boost the competitiveness of Indian exports in foreign markets. Drawback at All Industries Rate will be given for domestic duty paid inputs even when fabrics are imported under Advance Authorization Scheme.

Enhancing scope of Section 80JJAA of Income Tax Act

Looking at the seasonal nature of garment industry, the provision of 240 days under Section 80JJAA of Income Tax Act would be relaxed to 150 days for garment industry.

3. Scheme for Integrated Textile Parks (SITP): SITP was launched to provide the industry with world-class infrastructure facilities for setting up their textile units. The total financial support by GoI is limited to 40% of the project cost subject to a maximum of ₹ 40 crores. The project cost covers common infrastructure; buildings for common facilities; factory buildings for production purposes; plant and machinery and Work space for textile units and workers' hostel which may be made available on rental/hire purchase basis. The combined equity stake of GOI/State Government/State Industrial Development Corporation, if any, in an ITP should not exceed 49%.

Till now, 66 textile parks have been approved and are under various stages of implementation.

Financial assistance to textile factories at Tiruppur, Tamil Nadu

2079. DR. R. LAKSHMANAN: Will the Minister of TEXTILES be pleased to state whether Government has decided to provide financial assistance to textile factories at Tiruppur in Tamil Nadu to install Zero Liquid Discharge technique, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): Ministry of Textiles is implementing Integrated Processing Development Scheme (IPDS) to assist the textile processing units to set up/upgrade Common Effluent Treatment Plants (CETP) with Zero Liquid Discharge Technology (ZLD)/Marine Discharge Technology/Conventional Treatment Plant as per their requirements. The processing industry in Tiruppur can apply to install Zero Liquid Discharge technique as per guidelines under the scheme. Earlier 18 CETPs in Tiruppur received a total Government of India grant of ₹ 227.50 cr for installation of Zero Liquid Discharge technology (₹ 40 crore under ASIDE Scheme of Department of Commerce and ₹ 187.50 from Ministry of Finance under Additional Central Assistance)